



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,25th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
31 WP(C)/6736/2022 PART-HEARD, FIXED	ABDUR REJJAK MONDAL Versus THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM MR R DHAR, LEARNED COUNSEL FOR RESPONDENTS

LEAVE NOTE OF ADVOCATES FOR 25/04/2024

1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
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25)	MR. DITUL DAS	25-04-2024	To	26-04-2024



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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 3

[DIVISION BENCH-II

THIS BENCH WILL RISE AS SOON AS DIVISION BENCH-I RISES AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH COMPRISING OF HONOURABLE THE CHIEF JUSTICE AND HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND, IF REQUIRED.

HOWEVER, THIS BENCH WILL FINALLY RISE AT 3:50 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
13	WP(C)/3128/2020 FIXED, WITH LCR	SUNIL KUMAR SARKAR @ SUNIL SARKAR Versus THE UNION OF INDIA AND 5 ORS.	MR. K K BHUYAN MR. R A CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

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BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 3

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II AND WILL RISE AT 3:50 PM]**

Sr.No. Case Number Main Parties Petitioner Advocate Respondent Advocate

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[AT 4:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 3

[THIS BENCH WILL SIT AT 4:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	WP(C)/1296/2022	MAKIBUR RAHMAN Versus THE UNION OF INDIA AND 7 ORS.	MR. P RAHMAN MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	WITH WP(C)/1614/2022	SORHAB ALI @ MD. SAURAV ALI Versus THE UNION OF INDIA AND 7 ORS.	MR. P RAHMAN MR S ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	WITH WP(C)/3448/2022	MD. KAYSAR ALI @ KAYSAR ALI Versus THE UNION OF INDIA AND 6 ORS	MR. J AHMED MS A HUSSAIN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T
4	WITH WP(C)/4279/2022	MD. AMSER ALI @ AMSAR ALI Versus THE UNION OF INDIA AND 7 ORS.	MR. P RAHMAN MR S ISLAM SC, ECI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	WITH WP(C)/4282/2022	MD. SARAFAT ALI @ SHARAFAT ALI Versus THE UNION OF INDIA AND 7 ORS.	MR. P RAHMAN MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

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[For Thursday,25th April 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
18 WP(C)/4624/2023 B/O	ABINASH DAS Versus THE STATE OF ASSAM AND 5 ORS	MR G ALAM MR S R A NASER MR. M R SODIAL MR S AHMED	SC, P AND R.D. GA, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

7	WP(C)/5373/2020 BY SLIP	AMARDEEP BASFORE Versus GAUHATI MUNICIPAL CORPORATION AND ANR.	MR A DASGUPTA MS B DAS MR. B DAS	MR P NAYAK, SC, GMC SC, GMC
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
25 RSA/176/2009 (AT 10:15 AM)	ON THE DEATH OF ANIL KALITA HIS LEGAL HEIR SMTI. ANIMA KALITA and ANR Versus TOSESWAR SARMAH and 15 ORS,	MR.P S DEKA(A-2) MS.L N CHOUDHURY MD.M H CHOUDHURY MR.A ALI MRR L CHUTIA(A-2) MR.M SARKAR MS.I CHOUDHURY(A-2) MS.B M BHUYAN(A-2)	MR.P K KALITA MR.N DAS MS. A NEOG N CHAUDHURY
HEARING			
26 WP(C)/4243/2013 FIXED	DULAL BORA Versus THE UNION OF INDIA and 10 ORS	MR.J C DAS MR.D CHUTIA MR.L K BORAH	MR.A M BORA MR.M BHAGABATI GA, ASSAM MR.D BARUA MR.B CHAKRAVARTY(R-3) MR.S SARMA MR.S CHAKRABARTY ASSTT.S.G.I. SC, ALA MR.J PATOWARY SC, G U
WITH MC/2531/2014 in WP(C)/4243/2013	DULAL BORA Versus THE UNION OF INDIA and 10 ORS	MR.J C DAS MR.D CHUTIA MR.L K BORAH	MR.A M BORA MR.M BHAGABATI GA, ASSAM MR.D BARUA MR.S SARMA ASSTT.S.G.I. MR.S CHAKRABARTY SC, G U MR.J PATOWARY
WITH 27 Crl.Pet./614/2013	AKON BORA Versus THE STATE OF ASSAM AND 2 ORS	MR.A M BORA MR.D GOGOI MR.P GOSWAMI MR.S R BORUAH MS.C CHOUDHURY	MR.J C DAS PP, ASSAM MR.L K BORAH

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2:00 PM to 4:30 PM

[For Thursday,25th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III

THIS BENCH WILL RISE AT 1:00 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
12	WP(C)/4267/2015 FIXED	SIMANTA BORGHAIN and 15 ORS Versus THE OIL AND NATURAL GAS CORPORATION LTD and 5 ORS	MR.B K MAHAJAN MR.A BORGHAIN MR.S BORTHAKUR	MR.G N SAHEWALLAR-1 to 6 MR.B K DAS(R-1 to 6) MR.H P NEOG(R-1 to 6)
13	WP(C)/5793/2015 FIXED	SAMSUL ISLAM Versus THE UCO BANK and 7 ORS	MR.R ISLAM MR.U K NAIR MS.A HUSSAIN	MR.A J DAS(R- 1 to 5) MR.R K DUTTAR-1 to 5 MR.N BARUAH(R-1 to 5) MR.M K ALI(R-1 to 5)
ADMISSION				
14	WP(C)/7245/2019 FIXED	UMA DAS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MRS. S ROY MS. I DAS	GA, ASSAM
15	WP(C)/7361/2019 FIXED	AMIYA KUMAR DAS Versus THE FOOD CORPORATION OF INDIA AND 5 ORS.	MR. P K MEDHI MR. S K TALUKDAR	SC, F C I
	WITH I.A.(Civil)/1207/2024 in WP(C)/7361/2019	DIPALI DAS Versus THE FOOD CORPORATION OF INDIA AND 4 ORS.	MR. P K MEDHI MR S BORTHAKUR	MR. S K CHAKRABORTY
16	WP(C)/1666/2020 FIXED	ZAHIDUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS.	MISS. M DAS MD. S ISLAM MR. M DEKA	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 25/04/2024

1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MR. S SINHA	18-04-2024	To	01-05-2024
5)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
6)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024

7)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
8)	MR N ISLAM	18-04-2024	To	30-04-2024
9)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
10)	MR. S CHETIA	20-04-2024	To	30-04-2024
11)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
12)	MR B ACHARYYA	20-04-2024	To	15-06-2024
13)	MR A KALITA	25-04-2024	To	25-04-2024
14)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
15)	MR P C DEY	26-04-2024	To	04-05-2024
16)	S BORGHAIN	23-04-2024	To	26-04-2024
17)	MR M AHMED	25-04-2024	To	26-04-2024
18)	MR S K SARKAR	26-04-2024	To	26-04-2024
19)	MR H I CHOUDHURY	24-04-2024	To	26-04-2024
20)	MR. O LASKAR	25-04-2024	To	30-04-2024
21)	MR. B P SINHA	25-04-2024	To	03-05-2024
22)	MR. N J GOGOI	25-04-2024	To	26-04-2024
23)	MR. D DEKA	23-04-2024	To	29-04-2024
24)	MR. S K SINHA	25-04-2024	To	22-05-2024
25)	MR. DITUL DAS	25-04-2024	To	26-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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2:00 PM to 4:30 PM

[For Thursday,25th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP HEARING LIST DATED 18-04-2024 TO 31-05-2024, ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
56	WP(C)/4500/2020 B/O	GAUTAM THAKURIA Versus THE STATE OF ASSAM AND 6 ORS.	MRS. K DEVI MS R BARUAH	SC, AG MR A CHALIHA, SC, FINANCE DEPTT. SC, SEC. EDU. SC, BTADC
57	WP(C)/1013/2023 FIXED	ANURADHA ADHIKARI SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	GA, ASSAM SC, AFDC

LEAVE NOTE OF ADVOCATES FOR 25/04/2024

1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MR. S SINHA	18-04-2024	To	01-05-2024
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24)	MR. S K SINHA	25-04-2024	To	22-05-2024
25)	MR. DITUL DAS	25-04-2024	To	26-04-2024



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THE GAUHATI HIGH COURT AT GUWAHATI

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SUPPLEMENTARY CAUSELIST

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BEFORE:**HONOURABLE MR. JUSTICE ROBIN PHUKAN****COURT NO: 15****[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

30	Crl.Rev.P./195/2008	SRI MONORANJAN PATHAK Versus THE STATE OF ASSAM	R SARMA MS.R DHAR	PP, ASSAM
31	Crl.A./230/2023 2 Y 10 M 2 D :	KALAM ALI Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM

BAIL HEARING

32	AB/612/2024 FIXED	DIPAK MAJUMDAR Versus THE STATE OF ASSAM	MR. K BORUAH MS. P BORAH	PP, ASSAM
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ORDERS

33	Crl.Pet./1115/2022 WITH LCR 1 FILE (SCANNED COPY), B/O	LAL MIA AND ANR Versus THE STATE OF ASSAM AND ANR	MD I H LASKAR MR. R A MAZUMDER	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 25/04/2024

1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
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[For Thursday,25th April 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 16

[THIS BENCH WILL TAKE UP MAC.APEAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

25	I.A.(Civil)/929/2024 (CONNECTED WITH ITEM NO. 16 IN THE DAILY CAUSE LIST) in MACApp./306/2017	SMTI SUNITA MITTAL Versus SUNIL KR. AGARWALA AND ANR	MS D D ROY	MS. R D MOZUMDAR
26	I.A.(Civil)/1214/2024 in MACApp./14545/2023 (D/O), WITH MACApp./2864/2024 (D/O), B/O in I.A.(Civil)/291/2024	THE NATIONAL INSURANCE COMPANY LTD Versus MOTI CHANDRA DAS AND 2 ORS.	MRS. D DAS BARMAN MS. P CHUTIA	MS A BHATTACHARJEE

HEARING

27	MACApp./447/2019 WITH LCR, B/O	M/S UNITED INDIA INSURANCE CO. LTD. Versus xxx	MD. A AHMED MS. M CHOUDHURY MS C BORAH	MR. K K BHATTA (R8) MR H DAS MR. A ROY MS R DEVI (R8)
	WITH CO/8/2022 in MACApp./447/2019	M/S NEW INDIA ASSURANCE CO. LTD. Versus UNITED INDIA INSURANCE CO. LTD. AND 9 ORS.	MR. K K BHATTA MR J JOHN MS R DEVI	

LEAVE NOTE OF ADVOCATES FOR 25/04/2024

1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
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24)	MR. S K SINHA	25-04-2024	To	22-05-2024
25)	MR. DITUL DAS	25-04-2024	To	26-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,25th April 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I]

**THE OLDEST MATTER IN THE CAUSELIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
20	WP(C)/7688/2015 PART-HEARD, (HEARING), FIXED	SABITA TAMULI Versus THE STATE OF ASSAM AND 4 ORS	MR.U K NAIR MR. R KALITA MR.A CHETRY MR.H K DAS MR.W YHOSHII MR H AGARWAL MR. J. SINGH MR.M P SARMA	MR.S N SARMA-R-4 and 5 MR. SURAJIT DAS (r-5,6) MR. B. GOGOI, SC, FINANCE AND TAXATION MR. P P DAS (r-5,6) MR.K KALITA(R-4 & 5) MR.S CHOUDHURY(R-4 & 5) MS. M D BORA, SC, AIDC MR. A. KALITA, SC, INDUSTRIES AND COMMERCE MR.A J MAHANTA(R-4 & 5) SC, INDUSTRIES MR.A JAHID(R-4 & 5) MR.S SAMARIA
21	RSA/116/2008 WITH LCR, FIXED	MILIYA DEVI and ORS. Versus ON THE DEATH OF MUSTT. SOGRA KHATOON, HER LEGAL HEIRS and ORS.	MR.S BANIK MR. A K GUPTA MR. B SARMA MR. R S MISHRA MR.P BHUYAN MR.K N SURI	MR.S P CHOUDHURY (R-3) MR.K GOSWAMI MS.D M NATH MS.G SARMAH MRB KAUSHIK MS.A DEY MR K BISWAKARMA (R-3) MS B DEVI (R-3) MR. S. J. SARKAR (R-3) MR.C KHANIKAR
ORDERS				
22	I.A.(Civil)/2915/2022 WITH LCR, B/O in RSA/260/2014	RINTI MUSHAHARY and ANR Versus CENTRAL BANK OF INDIA and ANR	MR. A GANGULY	DR. B AHMED SC, CENTRAL BANK OF INDIA

WITH
[RSA/260/2014](#)

RINTY MUSHAHARY and ANR
Versus
CENTRAL BANK OF INDIA and ANR

MR.S K JAIN
MR. A GANGULY
MR.P MAHANTA
MR. A DUTTA
MR. A DHANUKA
MR.T C KHETRI

DR.B AHMED(R-2)
MR.A C SARMA(R-1)
MR.N HAQUE(R-2)
MS.J PAUL(R-2)
MRK UDDIN(R-2)
MR.M HUSSAIN(R-2)
MS.S AHMED(R-2)
MR.S R BARBHUIYA(R-2)
MR.B HALDAR(R-1)
MR.G BHARADWAJ(R-1)

WITH
[I.A.\(Civil\)/2034/2020](#)
in RSA/260/2014

RINTY MUSHAHARY AND ANR
Versus
CENTRAL BANK OF INDIA AND ANR.

MR. P MAHANTA

23 **WITH**
[RSA/43/2015](#)

SMTI. RINTI MUSHAHARY
Versus
CENTRAL BANK OF INDIA and ANR

MR.S K JAIN
MR. A GANGULY
MR.P MAHANTA
MR. A DUTTA
MR. A DHANUKA
MR.T C KHETRI

DR.B AHMED(R-2)
MR.A C SARMA(R-1)
MR.N HAQUE(R-2)
MS.J PAULR-2
MRK UDDIN(R-2)
MR. M SHARMA
MR.S AHMED(R-2)
MR.M HUSSAIN(R-2)
MR.S R BARBHUIYA(R-2)
MR.B HALDAR(R-1)
MR.G BHARADWAJ(R-1)

WITH
[I.A.\(Civil\)/1297/2020](#)
in RSA/43/2015

SMTI. RINTI MUSHAHARY
Versus
CENTRAL BANK OF INDIA AND ANR

MR. P MAHANTA

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LEAVE NOTE OF ADVOCATES FOR 25/04/2024

-

1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,25th April 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
51	I.A.(CrI.)/348/2024 AB 346/2024(D/O), CASE RECORD(SCANNED COPY), B/O in AB/346/2024	PABITRA KAMAN Versus THE STATE OF ASSAM		PP, ASSAM
52	Bail Appln./810/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, B/O	ENAMUL HAQUE Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR. L MOHAN MR. R ALI	PP, ASSAM
53	Bail Appln./1152/2024 B/O	GOBINDA TAID Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR. P P DAS	PP, ASSAM
BAIL HEARING (BA)				
54	Bail Appln./3144/2023 WITH CASE RECORD(SCANNED COPY), FIXED	SAFIK MIAH AND ANR Versus THE STATE OF ASSAM	MR. N J GOGOI M.A. BEGUM	PP, ASSAM
55	Bail Appln./627/2024 WITH CASE RECORD(SCANNED COPY), B/O	FAIZUDDIN AHMED @ BOGA Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
56	Bail Appln./900/2024 WITH OFFICE NOTE, B/O	NABIR HUSSAIN @ NABIR ALI @ BABU Versus THE STATE OF ASSAM AND ANR.	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
57	Bail Appln./953/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ANOWAR HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
BAIL HEARING				
58	AB/1638/2023 WITH OFFICE NOTE, FIXED	APU RANJAN DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
HEARING				
59	Crl.Pet./844/2013 FIXED	DIBENDU JYOTI KAR Versus THE STATE OF ASSAM and ANR	MR.A M BORA MR.D GOGOI MR.S R BORUAH MS.C CHOUDHURY	MR.B DEKA MRS BORGHAIN PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/04/2024

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1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MR. S SINHA	18-04-2024	To	01-05-2024
5)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
6)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
7)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
8)	MR N ISLAM	18-04-2024	To	30-04-2024
9)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
10)	MR. S CHETIA	20-04-2024	To	30-04-2024
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13)	MR A KALITA	25-04-2024	To	25-04-2024
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25)	MR. DITUL DAS	25-04-2024	To	26-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,25th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS, ADMISSION AND QUASHMENT MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
56	Bail Appln./858/2024 FIXED	HAKIM ALI Versus THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI	MR S H SIKDAR MR. S HAQUE PP, ASSAM
57	Bail Appln./947/2024 WITH CASE RECORD(SCANNED COPY), FIXED	DILIP ARANDHARA Versus THE STATE OF ASSAM	MS N HASSAN	PP, ASSAM
BAIL HEARING				
58	AB/576/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SOBIAL HOQUE Versus THE STATE OF ASSAM	MR. S RANA MR A RAHMAN	PP, ASSAM
ORDERS				
59	W.P.(CrI.)/24/2023 PART-HEARD, FIXED	TOKO RUNEL Versus THE CHIEF SECRETARY TO THE GOVT OF ASSAM AND 7 ORS	MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	GA, ASSAM MR A CHANDRAN, ADDL. SR. GA, ARUNACHAL PRADESH MR. K BORUAH (R-8) MR. M (R-8)
60	W.P.(CrI.)/25/2023 PART-HEARD, FIXED	TOKO RUNEL Versus THE CHIEF SECRETARY TO THE GOVT OF ASSAM AND 7 ORS	MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	GA, ASSAM MR A CHANDRAN, ADDL. SR. GA, ARUNACHAL PRADESH MR D K MEDHI (R-8) MR G TAKU (R-8)
61	I.A.(CrI.)/939/2023 WITH LCR 4 FILES, FIXED in CrI.A./404/2019	AHED ALI Versus THE STATE OF ASSAM AND ANR	MR. JYOTIRMOY ROY MR. N J DUTTA MR N AHMED MR. M M ZAMAN	PP, ASSAM
	WITH CrI.A./404/2019	AHED ALI Versus THE STATE OF ASSAM AND ANR	MR. JYOTIRMOY ROY MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY MR H M R HOQUE D HUSSAIN	MR. B DEKA(R-2) MS. S BORO(R-2) MR B PAUL(R-2) MR S ISLAM(R-2) MS. K MITRA(R-2) PP, ASSAM

QUASHMENT

62	Crl.Pet./266/2024 WITH LCR(SCANNED COPY), FIXED	ANOWAR HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	PP, ASSAM
63	Crl.Pet./416/2024 FIXED	MAZIBAR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	GA, ASSAM PP, ASSAM
64	Crl.Pet./419/2024 FIXED	MUBARAK ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	GA, ASSAM PP, ASSAM
65	Crl.Pet./423/2024 FIXED	MUSTAFIJUL HOQUE Versus THE STATE OF ASSAM AND 3 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	GA, ASSAM PP, ASSAM
66	Crl.Pet./446/2024 FIXED	MD. OSMAN ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	GA, ASSAM PP, ASSAM
67	Crl.Pet./447/2024 FIXED	MD. MATIBUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	GA, ASSAM PP, ASSAM
68	Crl.Pet./450/2024 FIXED	MAHIDUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	PP, ASSAM
69	Crl.Pet./451/2024 FIXED	IMAM HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	PP, ASSAM
70	Crl.Pet./452/2024 FIXED	HIBZUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	PP, ASSAM
71	Crl.Pet./453/2024 FIXED	TAIJUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	PP, ASSAM
72	Crl.Pet./454/2024 FIXED	ANUWAR HUSSAIN Versus THE SATE OF ASSAM AND 3 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	PP, ASSAM
73	Crl.Pet./455/2024 FIXED	ARFAT ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/04/2024

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1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
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[For Thursday,25th April 2024]

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BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II, IF TIME PERMITS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
6 Crl.A./135/2022	HABIBAR RAHMAN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	MR. R R KAUSHIK(ADDL.PP, ASSAM)

LEAVE NOTE OF ADVOCATES FOR 25/04/2024

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[For Thursday,25th April 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CIVIL BENCH-I]

THIS BENCH WILL RISE AS SOON AS DIVISION BENCH-II RISES AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE MR. JUSTICE M.R. PATHAK AND HER LADYSHIP, IF REQUIRED

HOWEVER, THIS BENCH WILL FINALLY RISE AT 3:50 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
21	MACApp./37/2023 B/O	MISS MEENAKSHI GHOSH Versus NATIONAL INSURANCE CO. LTD. AND 2 ORS	MR. A ROY MR. P M KALITA MR. S SHARMA	
ORDERS				
22	MACApp./198/2023 WITH LCR, B/O WITH I.A.(Civil)/1318/2023 in MACApp./198/2023	JYOTI SEKHAR KALITA Versus MANAGING DIRECTOR ASSAM STATE TRANSPORT CORPORATION JYOTI SEKHAR KALITA Versus MANAGING DIRECTOR ASSAM STATE TRANSPORT CORPORATION	MR. A ROY O ASSUMI MR. A ROY O ASSUMI	MR. G C BORAH
23	I.A.(Civil)/358/2024 B/O in MACApp./394/2023 WITH MACApp./394/2023	SHRIRAM GENERAL INSURANCE CO. LTD. Versus SODAR BHAN BIBI AND 3 ORS. SHRIRAM GENERAL INSURANCE CO. LTD. Versus SODAR BHAN BIBI AND 3 ORS. B	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. M KHAN MR. R BORA (R-4) MR A K DAS(r-2) MR BHARGAV DAS (R-4) MR ARINDAM BARUAH (R-4) MS J AKTAR(r-2)
	WITH I.A.(Civil)/3212/2023 in MACApp./394/2023	SHRIRAM GENERAL INSURANCE CO. LTD. Versus SODAR BHAN BIBI AND 3 ORS. B	MR. R GOSWAMI	MR. M KHAN

HEARING

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LEAVE NOTE OF ADVOCATES FOR 25/04/2024

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2)	MR D DEKA	03-04-2024	To	27-04-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-IV AND V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
32 WP(C)/6581/2023 B/O	GIAS UDDIN AHMED AND 7 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR H R A CHOUDHURY MR. A R BHUYAN MR F U BARBHUIYA MR. M A I HUSSAIN MR. S H ZAMAN	SC, CO OP MS. A HUSSAIN (R-9) MR R ISLAM (R-9) MR N A MAZARBHUIYA (r-8) N CHAKRABARTY (R-9) S PAUL (R-9)
HEARING			
33 WP(C)/4072/2015 FIXED	KARTIK MAZUMDAR and 2 ORS. Versus THE UNION OF INDIA and 15 ORS	MR.P K KALITA MR.A K PURKAYASTHA MR.M K MAJUMDAR MR.S DAS MR.D DAS	GA, ASSAM(R2 & 5) MR.D NANDI(R- 10 to 15) MR.P K BARMAN(R-10 to 15) C.G.C. MR. D C BORAH(R-1) MR.T THAKURIA(R-3) MR.S BORA(R7-9) SC, GMC ASSTT.S.G.I.(R1) MS.D D BARMAN(R-10 to 15) SC, G M D A(R6)
WITH I.A./1357/2016 in WP(C)/4072/2015	KARTIK MAZUMDAR and 2 ORS. Versus THE UNION OF INDIA and 15 ORS	MR.P K KALITA MR.A K PURKAYASTHA MR.M K MAJUMDAR MR.S DAS MR.D DAS	GA, ASSAM(R2 & 5) MR.P K BARMAN(R-10 to 15) C.G.C. MR. D C BORAH(R-1) MR.T THAKURIA(R-3) MR.S BORA(R7-9) MS.D D BARMANR-10 to 15 SC, GMC SC, G M D A(R6) ASSTT.S.G.I.(R1)

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LEAVE NOTE OF ADVOCATES FOR 25/04/2024

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[AT 02:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

[COURT PROCEEDING OF THE FOLLOWING CASE PERTAINING TO THE PRINCIPAL SEAT WILL BE CONDUCTED THROUGH REMOTE VIDEO CONFERENCING AT 2:00 PM

LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING FACILITY IN COURT NO. 14]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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DELIVERY OF ORDER

1	Crl.Pet./334/2024	SUKANYA DAS Versus THE STATE OF ASSAM	MR. A M BORA MR B KAUSHIK MS S DAS MR. R CHOUDHURY MS. H DAS	PP, ASSAM
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22)	MR. N J GOGOI	25-04-2024	To	26-04-2024
23)	MR. D DEKA	23-04-2024	To	29-04-2024
24)	MR. S K SINHA	25-04-2024	To	22-05-2024
25)	MR. DITUL DAS	25-04-2024	To	26-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,25th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
43	I.A.(Civil)/931/2024 FIXED in WP(C)/6054/2023 WITH WP(C)/6054/2023	MD. HAFIZUR RAHMAN AND ANR Versus ABU ZAFAR SIDDIQUE AND 5 ORS ABU ZAFAR SIDDIQUE AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MR. A DEKA MR N SARMA	MR. A DEKA GA, ASSAM SC, SEC. EDU.
ADMISSION				
44	WP(C)/1184/2020 B/O	NAYAN KUMAR SINGH AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. R P SARMAH MS S P CHETRY MRS. P BORA	SC, ELEM. EDU SC, K A A C SC, FINANCE
45	WP(C)/1237/2020 B/O	SUDHA PANDEY AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. R P SARMAH MS S P CHETRY	SC, ELEM. EDU SC, FINANCE SC, K A A C
46	WP(C)/1283/2020 B/O	RAMBHAWAN CHAUHAN AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. R P SARMAH MS P BORA MR B KOTAKY MS S P CHETRY	SC, ELEM. EDU SC, K A A C SC, FINANCE
47	WP(C)/1444/2020 B/O	BIJOY KUMAR CHAUHAN AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. R P SARMAH MS S P CHETRY	SC, ELEM. EDU SC, K A A C SC, FINANCE
48	WP(C)/1510/2020 B/O	SUBASH CHAUHAN AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. R P SARMAH MR B KOTAKY MS S P CHETRY	SC, ELEM. EDU SC, FINANCE SC, K A A C

LEAVE NOTE OF ADVOCATES FOR 25/04/2024

1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MR. S SINHA	18-04-2024	To	01-05-2024
5)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
6)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
7)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
8)	MR N ISLAM	18-04-2024	To	30-04-2024

9)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
10)	MR. S CHETIA	20-04-2024	To	30-04-2024
11)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
12)	MR B ACHARYYA	20-04-2024	To	15-06-2024
13)	MR A KALITA	25-04-2024	To	25-04-2024
14)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
15)	MR P C DEY	26-04-2024	To	04-05-2024
16)	S BORGOHAIN	23-04-2024	To	26-04-2024
17)	MR M AHMED	25-04-2024	To	26-04-2024
18)	MR S K SARKAR	26-04-2024	To	26-04-2024
19)	MR H I CHOUDHURY	24-04-2024	To	26-04-2024
20)	MR. O LASKAR	25-04-2024	To	30-04-2024
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[AT 03:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

[COURT PROCEEDING OF THE FOLLOWING CASE PERTAINING TO THE PRINCIPAL SEAT WILL BE CONDUCTED THROUGH REMOTE VIDEO CONFERENCING AT 3:00 PM

LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING FACILITY IN COURT NO. 14]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL HEARING (BA)</u>				
1	Bail Appln./982/2024 B/O	JAKIR OJAH Versus THE STATE OF ASSAM	MR. M K CHOUDHURY MR. A MANNAF MD A S ALI	PP, ASSAM

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